

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

34) C.P.(IB)/424(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H. V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.09.2022.**

NAME OF THE PARTIES: RELIANCE TECH SERVICES LIMITED  
V/s  
GCX INDIA SERVICES LIMITED

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
09.11.2022.

Sd/-

ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-

H. V. SUBBA RAO  
Member (Judicial)

/P/